



Government of Jammu and Kashmir

Finance Department

Civil Secretariat, Srinagar.

Notification

Jammu, the 18th May, 2018

SRO 220 .- In exercise of the powers conferred by clause (a) of section 9 of the Stamp Act Svt. 1977 (Act No. XL of 1977) the Government, being satisfied that it is necessary to do so in the public interest, hereby directs that, for the figure and sign "7%" and "5%" appearing in column 3 of Article 18 of schedule-I, appended to the Stamp Duty Act Svt 1977, the figure and sign "5%" and "3%" respectively shall be substituted.

By order of the Government of Jammu and Kashmir.

Sd/-

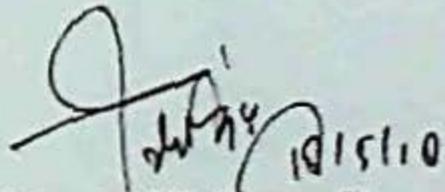
(Navin K. Choudhary), IAS
Principal Secretary to Government
Finance Department

Dated:- 18-05-2018

No. ET/Estt/81/2018

Copy to the:

1. All Financial Commissioners.
2. Director General of Police, J&K.
3. All Principal Secretaries to Government.
4. Principal Secretary to the Governor/Chief Minister.
5. Principal Secretary to Government, Election Department.
6. All Commissioner/Secretaries to Government.
7. Chairman, J&K Special Tribunal.
8. Divisional Commissioner, Jammu/Kashmir.
9. All Heads of Departments/Managing Directors.
10. Director, Information, J&K with the request to publish the same in the two daily leading news papers of the State.
11. Registrar General, J&K High Court, Jammu.
12. All Deputy Commissioners.
13. Director, Archives, Archaeology and Museums.
14. OSD to Finance Minister for information.
15. Special Assistant to Hon'ble Minister of State.
16. Pvt. Secretary to Principal Secretary Finance.
17. Stock File/SRO File.


(Dr. Aadil Fareed)

Under Secretary to Government